

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.978
TO BE ANSWERED ON 09.03.2017

INDIAN WORKERS AFFECTED BY VISA/TRAVEL POLICY OF USA

978. SHRIMATI SAROJINI HEMBRAM:

Will the Minister of EXTERNAL Affairs be pleased to state:

- (a) whether Indians, particularly those working in the IT sector in the United States of America (USA) are going to be affected by the new visa/travel policy being adopted by the USA administration; and
- (b) if so, the details thereof and the remedial measures being taken in this regard?

ANSWER

THE MINISTER FOR EXTERNAL AFFAIRS
(SHRIMATI SUSHMA SWARAJ)

- (a) The new Trump Administration has so far not announced any comprehensive policy changes impacting high-skill visa programmes.
- (b) Government of India has been engaging with the U.S. Administration and the U.S. Congress at senior levels in regard to movement of skilled professionals. The Government has emphasized that Indian skilled professionals have contributed to the growth and development of the U.S. economy and have helped the U.S. retain its competitive edge and innovation advantage. They are a big stakeholder in India-U.S. relations and their backward linkages to India have helped U.S. businesses.
